

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SOME HON. MEMBERS: Yes.

MR. SPEAKER: The Members will be informed accordingly.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND TWENTY-NINTH REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Two Hundred and Twenty-ninth Report of the Public Accounts Committee on paragraphs 7 and 20 of the Report of the Comptroller and Auditor General of India for the year 1972-73—Union Government (Defence Services) relating to Procurement of Furnaces and Disposal of Empty Cartridge Cases.

COMMITTEE ON PETITIONS

THIRTY-THIRD REPORT

SHRI BIBHUTI MISHRA (Motihari): I beg to present the Thirty-third Report of the Committee on Petitions.

11.06 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Sir, as the House will notice the agenda is pretty long and, I am afraid, we would not be able to finish it today unless we sit late. I think that is not the desire of the hon. Members. So, Sir, I suggest that to complete the work which is on the agenda, we may sit tomorrow also. I am sorry for the inconvenience caused to any Member for reservation or de-reservation of tickets.

SHRI S. M. BANERJEE (Kanpur): May I make a submission? I hope you will remember that in the Business Advisory Committee on two occasions some members, myself, Mrs. Godfrey and others had requested you to see that some sort of statement is made by the Health Minister on the various questions arising out of family planning. We are all for it. But there are reports from UP and other places that coercive methods are being used. All sorts of rumours are floated. They may be untrue. I am only requesting you to see that some sort of guideline is issued by the Centre which should be announced by the hon. Minister of Health or any other Minister. We welcome it so that we are able to combat the vicious campaign which has been started by certain interested agencies. I would request you to ask the Minister to make a statement clarifying the position of Government and giving confidence to the people that nothing is being done in a coercive manner.

SHRI DINEN BHATTACHARYA (Serampore): I fully support what Shri S. M. Banerjee has said. I also requested you to accept a Call Attention notice on the bonus issue. This is an issue on which throughout the country there is some dissatisfaction and agitation among workers and employees. Some statement or some form of statement must come from Government as to what will happen to those workers who after working for one year are expecting that they would get something before Diwali. Puja or Onam. I do not know what will happen. I do not know if this time they will be deprived of it. There is much dissatisfaction and throughout the country a 'day' has been observed by some trade union organisations. Therefore, I would request you, and through you, the Minister, to make a statement on this issue.

MR. SPEAKER: If they prefer to make a statement, they may do so. Still we have tomorrow.